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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Tinsukia

Dated Guwahati, the _____ April, 2021.

Sub:- **Permission to avail HTC**

Ref:- Your letter No. letter No. DJT/CAO/XXXVI/20/2675/2021 dated 03.04.2021.

Sir,

With reference to the above, I am directed to inform you that Smti Al Moohmina Muzzammil, Munsiff No.1, Tinsukia has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 for the journey to her home town Silchar w.e.f. 12.04.2021 to 23.04.2021, by the shortest possible route, as per existing Rules

Smti Muzzammil may be informed accordingly.

Yours faithfully,

Ad f

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/2039-2042/A dated 08/4/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Al Moohmina Muzzammil, Munsiff No. 1-cum-Judicial Magistrate First Class, Tinsukia for information with reference to her letter
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

Ad f

REGISTRAR (VIGILANCE)

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